

- (ii) Statement showing action taken by the Government on the recommendations contained in Chapter-I and Chapter-V of the Sixth Report (Fifteenth Lok Sabha) on action taken on the recommendations contained in the Second Report (Fifteenth Lok Sabha) on Demands for Grants of the Ministry of External Affairs, for the year 2009-10.

STATEMENTS BY MINISTERS

**Status of implementation of recommendations contained in the
Seventh Report of Department-related Parliamentary Standing
Committee on Railways**

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): Sir, I make a statement regarding status of implementation of recommendations contained in the Seventh Report of the Department-related Parliamentary Standing Committee on Railways.

**Status of implementation of recommendations contained in the Seventeenth Report of the
Department-related Parliamentary Standing Committee
on Petroleum and Natural Gas**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I make a statement regarding status of implementation of recommendations contained in the Seventeenth Report of the Department-related Parliamentary Standing Committee on Petroleum and Natural Gas on 'Strategy for Development of Alternative Sources of Oil and Gas'.

Re. SOME POINTS

MR. DEPUTY CHAIRMAN: Now, Special Mentions...*(Interruptions)*...

SHRIMATI BRINDA KARAT (West Bengal): Sir, I had raised the point. Kindly give me two minutes. Sir, in his comments, the Leader of the Opposition had talked about his views representing large sections of the House. Sir, I would like your permission to demarcate from that because I don't think he is representing large sections of the House. He is certainly not, and therefore, I would like you to give me permission to make a two minutes' intervention on the issue that he has raised....*(Interruptions)*... Why? It is not a question of semantics. The issue here is that certain individuals and organizations operating in the name of so-called...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Brindaji, that is not the subject...*(Interruptions)*...

श्री बलवंत उर्फ बाल आपटे (महाराष्ट्र): यह क्या हो रहा है? किस आधार पर ये बोल रही हैं? ...*(व्यवधान)*... इनको बोलने का क्या अधिकार है? ...*(व्यवधान)*... कौन से विषय पर बोल रही हैं? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, on every Statement of an individual Member, we cannot allow this. ...*(Interruptions)*...

श्री बलवंत उर्फ बाल आपटे: कुछ भी मन में आया और वे बोल देंगी? ...(व्यवधान)... इनको क्या अधिकार है? ...(व्यवधान)... कौन सा रूल है? ...(व्यवधान)...

SHRIMATI BRINDA KARAT: Let me finish. This is not fair...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You have said it. This has gone on record. That is sufficient...*(Interruptions)*...

SHRIMATI BRINDA KARAT: This is not fair...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What are you doing? We have a lot of Legislative Business...*(Interruptions)*...

श्री बलवंत उर्फ बाल आपटे: सर, यह रिकॉर्ड में नहीं जाना चाहिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: It is his view. You have dissented. That is all right...*(Interruptions)*...

SHRIMATI BRINDA KARAT: Those who seek to create hatred between ...*(Interruptions)*... I am on a point here, Sir. When somebody claims to represent large sections of the House, I have every right to put my point of view...*(Interruptions)*...

श्री उपसभापति: मैं बोल रहा हूँ। ...(व्यवधान)... आप क्या बात कर रहे हैं? ...(व्यवधान)... आप बैठिए। ...(व्यवधान)... प्लीज़, आप बैठ जाइए। ...(व्यवधान)...

श्री विनय कटियार (उत्तर प्रदेश): सर, क्या सदन ऐसे चलेगा? ...(व्यवधान)... इनका नोटिस नहीं है फिर भी आप इनको अनुमति दे रहे हैं। ...(व्यवधान)...

SHRIMATI BRINDA KARAT: Let me complete my point...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Madam, you see, he said, large sections of the House. You disagree with it. It has gone on record...*(Interruptions)*...

श्री विनय कटियार: आप क्या बात कर रही हैं? ...(व्यवधान)... सर, यह कैसे हो रहा है? ...(व्यवधान)...

SHRIMATI BRINDA KARAT: We want to make a point that large sections of the House are concerned about the so-called ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: There is no need to make another point ...*(Interruptions)*...

SHRIMATI BRINDA KARAT: Those who do not believe in the basic secular values of the Constitution and who are committing acts of terror...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You disagree with it. ...*(Interruptions)*... प्लीज़, आप बैठिए। ...(व्यवधान)...

SHRIMATI BRINDA KARAT: They should condemn such acts of terror in the name of so-called Hindutva...*(Interruptions)*... What is this? Why should they object to my statement?

श्री बलवंत उर्फ बाल आपटे: वे क्या बात कर रही हैं और आप उनको करने दे रहे हैं? ...(व्यवधान)... ये हाउस को डिस्टर्ब कर रही हैं। ...(व्यवधान)... यह रिकॉर्ड से निकाल दीजिए। ...(व्यवधान)...

श्री विनय कटियार: ये क्या बात कर रही हैं? ...(व्यवधान)... चाहे केरल हो, चाहे बंगाल हो ...(व्यवधान)...

श्री उपसभापति: कटियार जी, आप बैठिए। ...**(व्यवधान)**... देखिए, अब सब बैठ गए हैं। अब आप क्यों खड़े हो गए हैं? ...**(व्यवधान)**...

श्री विनय कटियार: जिन्होंने पूरे देश के अंदर आतंकवाद को जन्म दिया है, ...**(व्यवधान)**... आज उसके कारण समस्याएं खड़ी हो गयी हैं। ...**(व्यवधान)**...

श्री उपसभापति: सिंह साहब, आप बैठिए। ...**(व्यवधान)**...

श्री विनय कटियार: आखिर हम लोग सदन में आए या न आए? ...**(व्यवधान)**... जो चाहे, खड़ा हो जाता है, जो चाहे, बोल देता है। ऐसे सदन कैसे चलेगा? ...**(व्यवधान)**...

श्री उपसभापति: आप बैठिए। ...**(व्यवधान)**... आप भी जो चाहे बोलते जा रहे हैं। ...**(व्यवधान)**... किसी की परमिशन नहीं है पर बोलते जा रहे हैं और दूसरों पर आपत्ति करते हैं। ...**(व्यवधान)**... आप बैठिए। यह तो बिल्कुल ही गलत है, आप बोलते जा रहे हैं। ...**(व्यवधान)**... Then, nothing will go on record. ...**(Interruptions)**... Nothing will go on record. ...**(Interruptions)**...

श्री विनय कटियार: *

श्री उपसभापति: आप बैठिए न। ...**(व्यवधान)**... आप बैठिए ...**(व्यवधान)**...

श्री विनय कटियार: *

MR. DEPUTY CHAIRMAN: No, no, no. ...**(Interruptions)**... First, let me say, please. ...**(Interruptions)**... No, no; please. I have permitted her. I have told her, "I will listen." ...**(Interruptions)**...

श्री बलवंत उर्फ बाल आपटे: *

श्री विनय कटियार: *

MR. DEPUTY CHAIRMAN: देखिए, I have told her. You see ...**(Interruptions)**... आप बैठिए it is the Chair's discretion. ...**(Interruptions)**... मैं बतलाता हूँ, आप बैठिए। ...**(व्यवधान)**...

श्री विनय कटियार: *

श्री उपसभापति: आप बैठिए ...**(व्यवधान)**... कटियार जी, आप बैठिए न, मैं बताता हूँ। ...**(व्यवधान)**... प्लीज़ बैठिए। ...**(व्यवधान)**...

SHRI V.P. SINGH BADNORE (Rajasthan): He can say that. He is the Leader of the Opposition. ...**(Interruptions)**... He is the Leader of the Opposition. He can say what he has to say. ...**(Interruptions)**...

श्री सत्यव्रत चतुर्वेदी (उत्तराखंड): मेरी भी इस पर आपत्ति है। ...**(व्यवधान)**...

श्री उपसभापति: प्लीज़ बैठिए। देखिए, जब हाउस रि-असेंबल हुआ, before the Papers were laid, वृंदा जी ने कहा she had to submit something. I said, "I will listen to her after the papers are laid." Now, she got up and said, "The Leader of the Opposition has made certain statement expressing that it is the majority sentiment of the House." ...**(Interruptions)**...

DR. CHANDAN MITRA: Large section, Sir.

MR. DEPUTY CHAIRMAN: Yes, large section. She, as a Member, says, "We do not associate with it. Whatever he wants to say, it is not the sentiment of the large

*Not recorded.

section of the House.” That has gone on record. It is fine. ...*(Interruptions)*... The hon. Leader of the Opposition has made a statement. There is nothing unparliamentary for me to question. It is his view; he has expressed it. And ‘that you disagree with the view’, you have expressed it. Fine. और बचा क्या, debate नहीं है।...*(व्यवधान)*... इसमें डिबेट नहीं है।...*(व्यवधान)*...

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, may I make a submission, Sir? ...*(Interruptions)*... Sir, I want to make a different submission. ...*(Interruptions)*... Sir, we have extended the Parliament Session by two days, *i.e.* 30th and 31st of August, Monday and Tuesday. There is a good bit of Legislative Business which is still to be taken up. There are certain Bills.....*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I appealed for it.

SHRI PAWAN KUMAR BANSAL: We have to still take up those Bills, and, Sir, the hon. Members would appreciate that one of the very, very important items of agenda, and, in fact, the primary business, for the Parliament is to take up the Legislative Business which is proposed by the Government. Sir, I would, with utmost humility and respect, request all the hon. Members, and you also, Sir, to first begin with the Bills. Some time later, you may take up the Special Mentions. Sir, we must take up some Bills today itself.

MR. DEPUTY CHAIRMAN: You see.....*(Interruptions)*... अब छोड़िए, वह सब्जेक्ट हुआ। That subject is over, please. ...*(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी: उपसभापति जी, आपकी व्यवस्था चाह रहा हूँ।...*(व्यवधान)*...

श्री उपसभापति: व्यवस्था ठीक है।...*(व्यवधान)*...

श्री सत्यव्रत चतुर्वेदी: आपकी व्यवस्था चाह रहा हूँ। श्रीमान, मेरा अनुरोध यह है कि जब लीडर ऑफ अपोजिशन बोलने के लिए खड़े हुए, तो हम सब लोगों ने शांति से उनकी पूरी बात सुनी। हम उनसे सहमत हों या असहमत हों, लेकिन हमने पूरी बात सुनी। हमारा निवेदन इतना है, व्यवस्था यह चाहिए कि अगर लीडर ऑफ अपोजिशन की बात हम पूरी शांति से सुन चुके तो हमारे पक्ष से कोई बात कहना चाह रहा है या उनकी बातों का जवाब देना चाह रहा है तो हमारी बात को भी पूरी शांति से दूसरे पक्ष को सुनना चाहिए।...*(व्यवधान)*...

SHRI D. RAJA (Tamil Nadu): Sir, I have to make a submission.

MR. DEPUTY CHAIRMAN: Mr. Raja, please cooperate. ...*(Interruptions)*... Please cooperate.

श्री सत्यव्रत चतुर्वेदी: हम आपसे यह पूछना चाहते हैं कि बोलने का अधिकार केवल भाजपा के लोगों को है, हम लोगों को नहीं है?...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: No, no; please cooperate. ...*(Interruptions)*... What can I do? I can only appeal to you, Members. More than that, what else can I do?

श्री सत्यव्रत चतुर्वेदी: उपसभापति महोदय, मैं आपसे व्यवस्था चाहता हूँ।...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Please help us to conduct the business...*(Interruptions)*...

SHRI D. RAJA: Sir, please give me half-a-minute. ...*(Interruptions)*... Half-a-minute you give me, Sir.

MR. DEPUTY CHAIRMAN: What is it ?

SHRI D. RAJA: Sir, I agree with the Minister that we should take up the Legislative Business first. We are for it.

श्री विनय कटियार: उपसभापति जी, हमको भी समय चाहिए।... (व्यवधान)...

श्री उपसभापति: विषय क्या है, ... (व्यवधान) ... समय किस विषय पर देना चाहिए।... (व्यवधान)...

SHRI PAWAN KUMAR BANSAL: Sir, we should take up the Legislative Business. ... (Interruptions) ...

SHRI D. RAJA: This is the problem, Sir. ... (Interruptions) ... This is the problem.

श्री उपसभापति: आप क्या बोलना चाह रहे हैं ... (व्यवधान) ...

MR. DEPUTY CHAIRMAN: Let me handle it. ... (Interruptions) ... Please sit down. ... (Interruptions) ...

श्री प्रकाश जावडेकर (महाराष्ट्र): उपसभापति महोदय, मुद्दा संवेदनशील इसलिए है ... (व्यवधान) ... मुद्दा संवेदनशील इसलिए है कि इस देश का गृह मंत्री ... (व्यवधान) ...

श्री उपसभापति: एक मिनट।... (व्यवधान) ...

श्री सत्यव्रत चतुर्वेदी: सर, मेरा व्यवस्था का प्रश्न है।... (व्यवधान) ...

श्री उपसभापति: इसमें व्यवस्था का क्या प्रश्न है? ... (व्यवधान) ...

श्री सत्यव्रत चतुर्वेदी: सर, मैं यह कह रहा था कि हम इनकी बात को शांति से सुनते हैं।... (व्यवधान) ... क्या हमको अपने पक्ष की बात कहने का अधिकार नहीं है? ... (व्यवधान) ...

श्री उपसभापति: इसमें चेयर क्या करेगी? ... (व्यवधान) ...

श्री सत्यव्रत चतुर्वेदी: क्या हमको अपने पक्ष की बात कहने का अधिकार है या नहीं है? ... (व्यवधान) ...

SHRIMATI BRINDA KARAT: Sir, I am not being allowed to complete my sentence. ... (Interruptions) ... All that I am saying is let me complete my sentence. ... (Interruptions) ...

श्री उपसभापति: देखिए, हर आनरबल मेम्बर को अपनी बात रखने का अधिकार है।... (व्यवधान) ...

श्री सत्यव्रत चतुर्वेदी: उस अधिकार का संरक्षण आप करेंगे।... (व्यवधान) ...

श्री उपसभापति: हां, अधिकार है।... (व्यवधान) ... यहां पर ... (व्यवधान) ... देखिए।... (व्यवधान) ... only according to the rules of the House.

श्री सत्यव्रत चतुर्वेदी: हाउस के नियम के अनुसार ... (व्यवधान) ... किसी ने कोई आरोप लगाया है, तो उसका जवाब देने का अधिकार हमको है।... (व्यवधान) ...

श्री उपसभापति: हर मेम्बर की बात का जवाब देने का अधिकार हर मेम्बर को नहीं है।... (व्यवधान) ...

श्री सत्यव्रत चतुर्वेदी: सर, ऐसा नहीं होगा, तो फिर ... (व्यवधान) ...

श्री उपसभापति: देखिए, एक मेम्बर जो कहता है, उसका जवाब देने के लिए this House is not meant for that. Every Member has a right. ... (Interruptions) ...

श्री सत्यव्रत चतुर्वेदी: नहीं, नहीं। श्रीमान्, अगर कोई बात कही गई है और हमारे ऊपर कोई आक्षेप लगाया है।... (व्यवधान) ...

श्री प्रकाश जावडेकर: उपसभापति महोदय, ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Unless it is unparliamentary, you should not intervene. If it is a Member's view and if you want to refute it, when you get a chance, you refute it. Otherwise, every Member speaks what he wants to speak in this House. They will not speak what every Member wants to know. When a matter is raised, they express their views. If I allow the Members to react on it and answer it, there is no concurrence. ...*(Interruptions)*...

श्री प्रकाश जावडेकर: उपसभापति महोदय!...(व्यवधान)... उपसभापति महोदय!...(व्यवधान)... गृह मंत्री जी द्वारा...(व्यवधान)...

SHRI D. RAJA: Sir, you are not listening to me. ...*(Interruptions)*... You are listening to others. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am listening to you, Mr. Raja. Why are you saying that I am not listening to you? I am listening to everybody. The point is...*(Interruptions)*... Let us take up Special Mentions. ...*(Interruptions)*... Let us take up the legislative business. ...*(Interruptions)*...

श्री प्रकाश जावडेकर: उपसभापति महोदय,...(व्यवधान)...

SHRI PAWAN KUMAR BANSAL: Sir, I support all that has been said by...*(Interruptions)*...

SHRI D. RAJA: Sir, you allow me to complete. I agree with the hon. Minister that the House should transact the legislative business. I have no objection to that. The point is that the issue was raised yesterday. The issue has been raised today. The right wing extremism is a fact of life. It poses a grave threat to the internal security of the country. ...*(Interruptions)*... It is not a question of ...*(Interruptions)*... That is all I want to say.

श्री प्रकाश जावडेकर: उपसभापति महोदय, हमारा जो राष्ट्रध्वज है, उस राष्ट्रध्वज में भगवा कलर है, उसको...(व्यवधान)... उपसभापति महोदय...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Special Mentions. ...*(Interruptions)*...

श्री प्रकाश जावडेकर: उपसभापति महोदय!...(व्यवधान)... उपसभापति महोदय!...(व्यवधान)...

SHRI PAWAN KUMAR BANSAL: Sir, I request that the Special Mentions may be taken up at the end of the day. ...*(Interruptions)*... Sir, Special Mentions may be taken up at the end of the day after we have done the legislative business. ...*(Interruptions)*...

श्री प्रकाश जावडेकर: उपसभापति महोदय!...(व्यवधान)... मैं एक मिनट बता रहा हूँ!...(व्यवधान)...

DR. V. MAITREYAN (Tamil Nadu): No, Sir. It is decided that Special Mentions will be taken up at 12 o'clock. ...*(Interruptions)*...

श्री विनय कटियार: उपसभापति महोदय, हम सभी लोग सदन को चलने देना चाहते हैं, लेकिन ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I will tell you. There are about 48 Special Mentions. If it is not possible for all the 48 Members to read them out, ...*(Interruptions)*... आप जरा सुनिए, those who

want to lay them can lay, and those who want to read them out can do so at the end of the day.
श्री नरेन्द्र कुमार कश्यप। आप लेकर दीजिए।...(व्यवधान)...

श्री विनय कटियार: सर, बोलने का अधिकार दीजिए।...(व्यवधान)...

श्री उपसभापति: आपको अधिकार देंगे, लेकिन इस तरह से नहीं।...(व्यवधान).... आपको भी दिया है।...(व्यवधान).... मैं काम कर रहा हूँ।...(व्यवधान).... ठीक है, आप जो करना चाहें, करें।...(व्यवधान).... आप अपना काम करते रहिए, हम अपना काम करेंगे।...(व्यवधान)....

SPECIAL MENTIONS

Demand to improve landline and cell phone connectivity provided by BSNL and MTNL in the country

श्री नरेन्द्र कुमार कश्यप (उत्तर प्रदेश): महोदय, मेरे संसदीय क्षेत्र उत्तर प्रदेश में बी.एस.एन.एल. एवं एम.टी.एन.एल. नेटवर्क बुरी तरह से बाधित हो गया है और लैंडलाइन फोन भी बरसात के कारण ठप्प हो गए हैं, जिसके कारण बी.एस.एन.एल. व एम.टी.एन.एल. सेलफोन तथा लैंडलाइन फोन का प्रयोग करने वाले करोड़ों उपभोक्ताओं का संपर्क अपने जनप्रतिनिधियों, अधिकारियों तथा सगे-संबंधियों से टूटा हुआ है। साथ ही कारोबारी व्यापारियों के व्यापार पर भी इसका गहरा असर पड़ा है। विशेषकर, मेरे गृह महानगर, गाज़ियाबाद, जो एन.सी.आर. में होने के कारण एम.टी.एन.एल. नेटवर्क से जुड़ा है, मैं नेटवर्क की समस्या सबसे ज्यादा उत्पन्न हो गयी है। फलस्वरूप गाज़ियाबाद के लाखों लोग सेल फोन और लैंडलाइन फोन की सेवाओं का उपयोग नहीं कर पा रहे हैं। शाम को ये फोन सेवाएं और भी ज्यादा बाधित हो जाती हैं। महोदय, राज्य सभा द्वारा उपलब्ध कराए गए सिम कार्ड का प्रयोग भी माननीय सदस्य भली प्रकार नहीं कर पा रहे हैं। माननीय सदस्यों के क्षेत्र में जनता का विश्वास माननीय सदस्यों से उठने की संभावना प्रबल हो गयी है और यदि जनप्रतिनिधियों से जनता का विश्वास उठता है तो देश की लोकतांत्रिक व्यवस्था ध्वस्त हो जाएगी और कारोबारियों की आर्थिक स्थिति पर इसका प्रतिकूल प्रभाव पड़ेगा। देश के गरीब और मजदूर तबके के पास आपसी संवाद करने के लिए और कोई उपयुक्त साधन उपलब्ध नहीं है।

अतः मैं सदन के माध्यम से सरकार से अनुरोध करता हूँ कि गाज़ियाबाद व एन.सी.आर. सहित, उत्तर प्रदेश तथा देश के संपूर्ण भागों में बी.एस.एन.एल. तथा एम.टी.एन.एल. लैंड लाइन नेटवर्क तथा सेवाओं को, बेहतर बनाने के लिए समय सीमा निश्चित करके, बहाल करने की कृपा करें। धन्यवाद।

Demand to give opportunity to individuals to check the particulars of forms filled in during the current census

SHRI AMBETH RAJAN (Uttar Pradesh): Sir, I congratulate the Government for having accepted in carrying out caste enumeration in Census 2011, which has been approved by the GoM on 11th August, 2010.

I wish to suggest some of my views upon the caste-wise census which is going to be taken after 80 years, a very lengthy period in the history of India. In this regard, I would like to say that the voter lists are prepared by the Government and displayed to the people for verification. Thus, the voters can check their details and carry out corrections, if any.

The method adopted by the enumerator in the Census exercise is that they ask details from head of the family and note down them with pencil in the relevant forms. After taking the details,